

COURT NO. 6
THE HONOURABLE SMT JUSTICE P.SREE SUDHA

To be heard on Tuesday the 30th day of July 2024(AT 10:30 AM - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>				
1	TRCMP/264/2024 IA 1/2024(Stay Petition)	METTU SHANKAR		MEDCHAL- MALKAJGIRI
2	TRCMP/265/2024 IA 1/2024(Stay Petition)	T SRUJAN KUMAR REDDY		NIZAMABAD
3	SA/311/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Injunction Petition)	VADLAKONDA RAVI KUMAR REDDY		JANGAON
4	SA/312/2024 IA 1/2024(Suspension Petition)	P SHRAVAN KUMAR GOUD		KARIMNAGAR
5	SA/313/2024 IA 1/2024(Injunction Petition)	K. RAJASHEKAR		NALGONDA
6	SA/314/2024 IA 1/2024(Suspension Petition)	D L PANDU		MAHABUBNAGAR
7	MACMA/997/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Enhancement Petition)	A S NARAYANA		HYDERABAD
8	MACMA/998/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay Petition)	CHANDRAIAH SOMAVARAPU		RANGA REDDY
9	MACMA/999/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	K S N MURTHY		HYDERABAD
<u>INTERLOCUTORY</u>				
10	CMA/378/2024 IA 1/2024(Injunction Petition)	P VENKAT REDDY	N PRAVEEN REDDY (R6)	SANGAREDDY
11	CMA/379/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	SRICHARAN TELAPROLU		HYDERABAD

COURT NO. 6
THE HONOURABLE SMT JUSTICE P.SREE SUDHA
To be heard on Tuesday the 30th day of July 2024 (AFTER MOTION LIST)
(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS				
12	CRP/1952/2023 IA 1/2023(Stay Petition)	HARINADH NIDAMANURI	PILLIX LAW FIRM SR.APP	MEDCHAL- MALKAJGIRI
13	CRP/2422/2023	MANJARI S GANU	AARIFA IMRAN KHAN R1 APP RR2 TO 10 NOTICE SENT NOT YET RETD PROOF OF SERVICE FILED VIDE USR NO. 82664/2023 MEMO FILED VIDE USR NO. 81972/2023 RR2 TO 10 ARE NOT NECESSARY PARTIES IN I.A. 719/2023	HYDERABAD
14	CRP/2510/2023 IA 2/2023(Vacate Stay Petition)	MANJARI S GANU	G ANIL KIRAN KUMAR RR1,3 TO 6 APP BY MR. G. ANIL KIRAN KUMAR R2 DIED MEMO FILED VIDE USR NO. 86738/2023	HANUMAKONDA
15	CRP/3515/2023	V SRIKANTHA RAO	K VENUMADHAV (R10) K VENUMADHAV (R11) K VENUMADHAV (R13) K VENUMADHAV (R14) RR-10,11,13,14APP BY K.VENUMADHAV.RR-1TO9,12 NOTICE SENT NOT YET RETD.PROOF OF SERVICE NOT FILED.	PEDDAPALLI
FOR WITHDRAWAL				
16	CRP/2458/2023 IA 1/2023(Direction Petition) IA 2/2023(Amendment Petition)	BHARGAVAKRISHNA.L	V MANJULA (R2) R1 NOT NECESSARY PARTY R2 POSTAL TRACK RECEIPT ENCLOSED VIDE MEMO USR NO. 84539/2023 R2-APP BY A.JAGAN.	RANGA REDDY
17	MACMA/742/2024 IA 2/2024(Condone Delay Petition)	MAHBOOB HUSSAIN	T MAHENDER RAO (R2) T MAHENDER RAO (R3) RR 1TO3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	KARIMNAGAR
ADMISSION				
18	TRCMP/627/2018 IA 1/2018(Stay Petition)	K MALLIKHARJUNA MOORTHY	SR SERVED PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMENT VIDE USR NO.114738 OF 2018, DATED 28.12.2018.	RANGA REDDY
19	TRCMP/773/2018 IA 1/2018(Stay Petition)	Y SUDHAKAR	NIMMAGADDA REVATHI SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
20	TRCMP/5/2020 IA 1/2020(Stay Petition)	D RAGHAVULU	RAVIKANTH K SR APP PROOF OF SERVICE NOT FILED	KHAMMAM
21	SA/106/2022 IA 1/2022(Suspension Petition) IA 3/2022(Receive Additional Material Papers)	C HANUMANTHA RAO	M/s RESU LAW OFFICE RR- 1&2 App br sri Resu law office RR- 3 to 7 Notice sent not yet returned	RANGA REDDY
22	TRCMP/357/2022 IA 1/2022(Stay Petition)	SRIDHAR LONKALA	PALLE SRIHARINATH SR APP	SIDDIPET

23	SA/412/2022 IA 1/2022(Stay Petition) SA/404/2022 SA/408/2022 SA/409/2022	S BHOOMA GOUD	SETTY RAVI TEJA Counter Affidavit filed vide USR No.117390 dated 19-12-2022	MEDCHAL- MALKAJGIRI
24	SA/404/2022 IA 1/2022(Stay Petition)	S BHOOMA GOUD	SETTY RAVI TEJA Counter Affidavit filed vide USR No.117391 dated 19-12-2022	MEDCHAL- MALKAJGIRI
25	SA/408/2022 IA 1/2022(Stay Petition)	S BHOOMA GOUD	SETTY RAVI TEJA Counter Affidavit filed vide USR No.117392 dated 19-12-2022	MEDCHAL- MALKAJGIRI
26	SA/409/2022 IA 1/2022(Stay Petition) IA 1/2023(Additional Material Petition)	S BHOOMA GOUD	SETTY RAVI TEJA Counter Affidavit filed vide USR No.117394 dated 19-12-2022	MEDCHAL- MALKAJGIRI
27	CRP/2147/2022 IA 1/2022(Stay Petition)	AYYAGARI JAYASHREE	NOMULA SRIDHAR REDDY RR1 TO 4 APP	YADADRI BHUVANAGIRI
28	CRP/2222/2022 IA 2/2022(Injunction Petition) IA 3/2022(Suspension Petition)	VADEENDRA JOSHI	VENUGOPAL JULAKANTI	NIZAMABAD
29	SA/167/2023 IA 1/2023(Stay Petition)	N M KRISHNAIAH	MADIRAJU PRABHAKAR RAO Counter affidavit filed by the respondents No.1,2,3/respondents No.1,2,3 vide USR No.40665 dated 20/04/2023	MEDCHAL- MALKAJGIRI
30	CMA/189/2023 IA 1/2023(Condone Delay Petition) IA 2/2023(Stay Petition)	DIVYA ADEPU	M.A. RAHEEM SR APP	HYDERABAD
31	TRCMP/449/2023 IA 1/2023(Stay Petition)	GAJANAND CHAKRAVARTHI	SR FRESH NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	NIRMAL
32	CMA/619/2023	MUNNANGI LAKSHMA REDDY	K MOHAN SR APP PROOF OF SERVICE NOT FILED	HYDERABAD
33	MACMA/1483/2023 IA 2/2023(Condone Delay Petition) IA 1/2024(Permission Petition)	MADHAVI PRIYA MANTENA	RR 1to3 SERVED R4 UNSERVED(NOT CLAIMED)	HYDERABAD
34	CRP/1963/2023 IA 1/2023(Stay Petition)	M HAMSA RAJ (SC FOR APSFC)	RR1 & 14 RETURNED UNSERVED. RR2 TO 13 NOTICE SENT, NOT YET RETURNED. POSTAL RECEIPTS AND RETURN POSTAL COVERS FILED. PROOF OF SERVICE NOT FILED.	HYDERABAD
35	CRP/2181/2023 IA 2/2023(Suspension Petition)	PAMULA VAMSHI KRISHNA	RR1 TO 5 NOTICES DELIVERED VIDE MEMO USR NO. 92235/2023 MEMO FILED VIDE USR NO. 87221/2023(DOCUMENTS)	SANGAREDDY
36	CRP/3039/2023 IA 1/2023(Stay Petition) IA 2/2023(Permission Petition)	V RAMCHANDER GOUD	KULDEEP JADHAV	RANGA REDDY
37	CRP/3229/2023 IA 1/2023(Stay Petition)	MOHAMMAD ADNAN	SR NOTICE SENT, NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
38	CRP/3496/2023 IA 1/2023(Stay Petition)	PRAMOD MALIGI	B VIJAY SIMHA REDDY SR-APP BY B.VIJAY SIMHA REDDY. MEMO FILED VIDE USR NO.123186/23, 123187/23.	RANGA REDDY

39	CRP/3537/2023 IA 1/2023(Miscellaneous Petition)	CHANDRASEN LAW OFFICES	D PRAMADA SR-APP BY D.PRAMADA.	HYDERABAD
40	CRP/3547/2023 IA 1/2023(Stay Petition)	VIJAY B PAROPAKARI	VASANTHA DINESH YADAV (R4) VASANTHA DINESH YADAV (R3) R1 DIED. R2 NOTICE SENT, NOT YET RETURNED. RR3 TO 8 ARE NOT NECESSARY PARTIES. RR-3 AND 4 APP BY V.DINESH YADAV.R2-RETURNED UNSERVED.MEMO FILED VIDE USR NO.16678/24.	SURYAPET
41	CRP/3877/2023 IA 2/2023(Suspension Petition)	A KESHAVA REDDY	ARAVALA SREENIVASA RAO RR-1&2 APP BY ARAVALA SREENIVASA. MEMO FILED VIDE USR NO.12817/23,9640/24.	RANGA REDDY
42	CRP/3891/2023 IA 1/2023(Stay Petition) IA 1/2024(Extension Petition) IA 2/2024(Extension Petition)	T SRUJAN KUMAR REDDY	RR-1,2,3,5,6,7,9 SERVED. RR-4&8 RETURNED UNSERVED. MEMO PROOF OF SERVICE FILED ACKNOWLEDGEMENT RECEIPT VIDE USR NO.18451/24.	MAHABUBABAD
43	SA/15/2024 IA 1/2024(Suspension Petition)	POOJARI SRILEKHA	CH RAVINDER MEMO filed U.S.R.No.26989 dt.13/03/2024	JOGULAMBA GADWAL
44	TRCMP/63/2024 IA 1/2024(Stay Petition)	MRINALI GARIMELLA	SR UNSERVED(NO SUCH PERSON IN THIS ADDRESS)) PROOF OF SERVICE NOT FILED	HYDERABAD
45	MACMA/134/2024	MATTAM RAM MOHAN	M RAM MOHAN REDDY (SC FOR TSRTC) RR 1 & 2 APP R3 NOTICE SENT NOT YET RETURNED	HYDERABAD
46	CRP/134/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	KOLUKURI AKHIL REDDY	M VENKATESWER RAO SR NOTICE SENT, NOT YET RETURNED. MEMO FILED VIDE USR NO.9658/24,18690/24.	MEDAK
47	TRCMP/144/2024 IA 1/2024(Stay Petition)	KOTHAPALLI JHANSHIRANI	KASIREDDY MOHAN CHANDRA HAS SR APP MEMO PROOF OF SERVICE FILED VIDE USR NO. 52521/24 DT 18/06/2024, ALONG WITH TRACK CONSIGNMENT.	BHADRADRI KOTHAGUDEM
48	TRCMP/158/2024 IA 1/2024(Stay Petition)	M SAI CHANDRA HAAS	CH LAXMI NARAYANA RR 1&2 APP MEMO PROOF OF SERVICE FILED VIDE USR NO.58284/2024, DT 1/7/2024 ALONG WITH TRACK CONSIGNMENT	HYDERABAD
49	SA/158/2024	ALI FARAZ FAROOQUI	N PRAVEEN REDDY	SANGAREDDY
50	SA/160/2024 IA 2/2024(Direction Petition)	SRIKANTH HARIHARAN	Memo Proof of Service filed vide USR No.45848 dated 03-06-2024	HYDERABAD
51	TRCMP/176/2024 IA 1/2024(Stay Petition)	D SURESH KUMAR	RR 1TO3 SERVED PROOF OF SERVICE FILED VIDE USR NO. 66829/24 DT 19/07/2024 ALONG WITH POSTAL RECEIPTS	MEDCHAL- MALKAJGIRI
52	MACMA/188/2024	JAGATHPAL REDDY KASI REDDY	N S BHASKARA RAO R1 SERVED R2 APP	HYDERABAD
53	TRCMP/211/2024 IA 1/2024(Stay Petition)	CHAKRAVARTHY P V S K	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	MEDCHAL- MALKAJGIRI

54	TRCMP/212/2024 IA 1/2024(Stay Petition)	GANDYADAPU RAJESHAM	SR UNSERVED(NO SUCH PERSON IN THIS ADDRESS) MEMO PROOF OF SERVICE FILED VIDE USR NO. 66189/24 DT 18/07/2024	RAJANNA SIRCILLA
55	TRCMP/218/2024 IA 1/2024(Stay Petition)	GUDI MADHUSUDHAN REDDY	RR 1 TO 10 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	KUMURAM BHEEM ASIFABAD
56	TRCMP/222/2024 IA 1/2024(Stay Petition)	PRABHAKAR CHIKKUDU	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	HANUMAKONDA
57	CMA/254/2024 IA 3/2024(Vacate Stay Petition)	MAHBOOB HUSSAIN	C MOHAN PRAKASH RR 1 TO 3 NOTICE RETURNED UNSERVED R4 SERVED PROOF OF SERVICE NOT FILED(court slip)	HYDERABAD
58	MACMA/380/2024	PALLATI CHANDRAMOULI	R1 UNSERVED (UNCLAIMED) R2 UNSERVED (LEFT)	HYDERABAD
59	MACMA/435/2024 IA 4/2024(Permission Petition)	HARINATH REDDY SOMA	MAHBOOB HUSSAIN RR 1, TO 3 APP RR 2 & 3 MINORS REP BY R1 R4 DIED VIDE C.T. R5 UNSERVED (REFUSED) R6 NOTICE SENT NOT YET RETURNED	KARIMNAGAR
60	CRP/448/2024 IA 1/2024(Suspension Petition)	JOSHI AND CHILLARA LEGAL ASSOCIATES LLP	K L N RAGHAVENDRA REDDY SR-SERVED. MEMO PROOF OF SERVICE FILED ALONG WITH ACKNOWLEDGMENT VIDE USR NO.18500/24.SR-APP BY KLN.RAGHAVENDRA REDDY ADVOCATE.	NALGONDA
61	MACMA/552/2024	P RAMAKRISHNA REDDY	M RAM MOHAN REDDY (SC FOR TSRTC) K VENKATESWAR RAO (R3) RR 1 & 2 APP R3 APP PROOF OF SERVICE NOT FILED	HYDERABAD
62	MACMA/555/2024	KALLAKURI SRINIVASARAO	RR 1 TO 4 SERVED R5 NOT NECESSARY VIDE C.T. PROOF OF SERVICE NOT FILED	NALGONDA
63	MACMA/559/2024	HARINATH REDDY SOMA	R1 UNSERVED R2 UNSERVED (LEFT) PROOF OF SERVICE NOT FILED	HYDERABAD
64	MACMA/561/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Vacate Stay Petition)	T MAHENDER RAO	D BHASKAR REDDY RR 1 TO 5 APP RR 2 & 3 MINORS REP BY R1 R6 SERVED PROOF OF SERVICE NOT FILED	KARIMNAGAR
65	MACMA/582/2024 IA 2/2024(Condone Delay Petition)	M GOUTHAM REDDY	RR-1 AND 2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	NIZAMABAD
66	MACMA/586/2024 IA 1/2024(Permission Petition)	G SANGEETHA	R1 UNSERVED (ABSENT) RR 2 & 3 SERVED PROOF OF SERVICE NOT FILED	JOGULAMBA GADWAL
67	MACMA/589/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Permission Petition)	KALLAKURI SRINIVASARAO	PALLATI CHANDRAMOULI RR 1 TO 3 APP R4 NOT NECESSARY VIDE C.T. PROOF OF SERVICE NOT FILED	HYDERABAD

68	MACMA/684/2024	CHANDRASEKHAR REDDY GOPIREDDY	RR 1 & 2 REMAINED EXPARTE IN LOWER COURT VIDE C.T. R3 UNSERVED (LEFT) PROOF OF SERVICE NOT FILED	NALGONDA
69	MACMA/763/2024 IA 2/2024(Suspension Petition)	Y ASHOK RAJ	RAPOLU BHASKAR RR 1 TO 3 APP RR 4 & 5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	WARANGAL
70	CRP/900/2024 IA 2/2024(Extension Petition)	A HANUMANTHA REDDY	SR SERVED. MEMO FILED ALONG WITH THE POSTAL ACKNOWLEDGMENT VIDE USR.NO. 39238 OF 2024.R1-APP BY N.SHANKARAIHAH ADVOCATE.MEMO FILED VIDE USR NO.53159/24.	HYDERABAD
71	CRP/990/2024 IA 1/2024(Stay Petition)	C H JAYAKRISHNA	CH RAVINDER RR 1 TO 3, 5 APP BY CH. RAVINDER, ADVOCATE. R4 DIED VIDE CT.	JOGULAMBA GADWAL
FINAL HEARING				
72	SA/86/2024 IA 3/2024(Stay Petition)	PASHAM MOHITH	M RAJENDER REDDY MEMO FILED VIDE U.S.R.No.22262 dt.01/03/2024 MEMO filed vide USR No.46552 dated 04-06-2024 MEMO filed vide USR No.66309 dated 18-07-2024	MEDCHAL- MALKAJGIRI
INTERLOCUTORY				
73	AS/633/2012 IA 1/2019(Receive Docs Petition) IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Petition)	CH RAVINDER	SR-" PARTY REFUSED "VIDE POSTAL ENDORSEMENT MEMO FILED VIDE USR NO.105937/2023.	RANGA REDDY
74	TRCMP/622/2013 IA 1/2015(TRCMPMP 720/2015)(Review Petition) IA 2/2015(TRCMPMP 721/2015)(Stay Petition) TRCMP/93/2014 TRCMP/687/2014 TRCMP/688/2014	N SREEDHAR REDDY	K UDAYA SRI SR APP	WARANGAL
75	SA/193/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Suspension Petition) IA 1/2023(Miscellaneous Petition)	C KUMAR	B N SWAMIJI Counter Affidavit filed vide USR No.61903 dated 19/07/2022	NALGONDA
76	SA/166/2023 IA 2/2023(Injunction Petition)	C KUMAR	PROGRESSIVE LAW FIRM (R2)	HANUMAKONDA
77	SA/388/2023 IA 1/2024(Injunction Petition) IA 2/2024(Suspension Petition)	KANUMURI KALYANI	M BHUSHAN REDDY	MEDAK
78	MACMA/1057/2023 IA 3/2023(Stay Petition) IA 5/2023(Vacate Stay Petition)	C BUCHI REDDY	A YADAVA REDDY K S ARUN KUMAR GOUD (R2) K S ARUN KUMAR GOUD (R3) R1 APP RR 2 & 3 APP	MEDAK
79	MACMA/1355/2023 IA 1/2024(Permission Petition)	A RAMAKRISHNA REDDY	P RADHIVE REDDY R1 APP R2 SERVED	NIZAMABAD
80	MACMA/1356/2023 IA 1/2024(Vacate Stay Petition)	T MAHENDER RAO	UDAY KUMAR KUKKADAPU RR 1 & 6 APP RR 2 TO 5 MINORS REP BY R1	NIZAMABAD

81	MACMA/1394/2023 IA 1/2024(Vacate Stay Petition)	HARINATH REDDY SOMA	B RAJESH KUMAR RR 1 TO 5 APP RR 2 & 3 MINORS REP BY R1 R6 UNSERVED (LEFT) R7 UNSERVED (NSP)	HYDERABAD
82	CRP/1831/2023 IA 1/2023(Stay Petition)	M P K ADITYA	NARESH AGARWAL S R1 APP BY MR. NARESH AGARWAL, ADVOCATE. RR2 TO 7 ARE PROFORMA PARTIES.	HYDERABAD
83	CRP/3129/2023 IA 1/2023(Suspension Petition) IA 1/2024(Extension Petition) IA 2/2024(Extension Petition) IA 3/2024(Extension Petition)	D MADHAVA RAO	K RAVI MAHENDER RR1 & 2 APP BY K.RAVI MAHENDER, ADVOCATE. RR3 & 4 NOTICE SENT, NOT YET RETURNED. MEMO FILED VIDE MEMO USR.NO.113270/2023. RR-3&4 RETURNED UNSERVED.MEMO FILED VIDE USR NO.23949/24.	KAMAREDDY
84	CMA/264/2024 IA 2/2024(Stay Petition)	G PRASANTH RAO	SR NOTICE RETURNED UNSERVED, PROOF OF SERVICE NOT FILED	RANGA REDDY
85	MACMA/464/2024 IA 4/2024(Vacate Stay Petition)	V SAMBASIVA RAO	C MOHAN PRAKASH RR 1,TO 3 APP 4 & 5 SERVED	HYDERABAD
86	MACMA/490/2024 IA 4/2024(Vacate Stay Petition)	GADDAM SRINIVAS (SC FOR TSRTC)	K VENUMADHAV RR 1 & 2 APP R3 NOT NECESSARY VIDE C.T. PROOF OF SERVICE NOT FILED	JAGTIAL
FOR HEARING				
87	SA/473/2023	K VENUMADHAV	VIJAY B PAROPAKARI (R8) VIJAY B PAROPAKARI (R9) VIJAY B PAROPAKARI (R12) VIJAY B PAROPAKARI (R3) VIJAY B PAROPAKARI (R10) VIJAY B PAROPAKARI (R2) VIJAY B PAROPAKARI (R11) Memo Proof of Service filed vide USR No.116740 dated 28-11-2023 Counter affidavit filed by the petitioners vide USR NO. 49285 dated 10.06.2024	MEDAK
88	MACMA/988/2023	M RAM MOHAN REDDY (SC FOR TSRTC)	N GANGADHAR RR- 1TO4 APP R-5 NOTICE SENT NOT YET RETURNED	HYDERABAD
89	MACMA/1013/2023	PALLATI CHANDRAMOULI	R1 R2 NOTICE SENT NOT YET RETURNED R3 NOT NECESSARY PARTY VIDE CT	RANGA REDDY
90	MACMA/340/2024	B ROJA RAMANI	KATTA LAXMI PRASAD (R2) R1 NOTICE SENT NOT YET RETURNED R2 SERVED R3 UNSERVED (NSP) PROOF OF SERVICE NOT FILED	HYDERABAD
FINAL HEARING				
91	CRP/793/2021 IA 1/2024(Fix an Early Date) CRP/773/2021 CRP/799/2021 CRP/852/2021	S S R MURTHY	MAHMOOD ALI R1 APP., R2 NOT NECESSARY VIDE CT	HYDERABAD
92	CRP/773/2021 IA 1/2021(Stay Petition) IA 2/2021(Extension Petition) IA 1/2024(Fix an Early Date)	S S R MURTHY	MAHMOOD ALI R1 APP., R2 NOT NECESSARY VIDE CT	HYDERABAD

93	CRP/799/2021 IA 1/2024(Fix an Early Date)	S S R MURTHY	MAHMOOD ALI R1 APP., R2 NOT NECESSARY VIDE CT	HYDERABAD
94	CRP/852/2021 IA 1/2024(Fix an Early Date)	S S R MURTHY	MAHMOOD ALI R1 APP., R2 NOT NECESSARY VIDE CT	HYDERABAD
95	SA/277/2022 IA 2/2022(Vacate Stay Petition) SA/282/2022 SA/283/2022	M RAMMOHAN	B RAVEENDRA BABU N PRAVEEN REDDY Reply Affidavit filed vide USR No.11610 dated 02-02-2023 (AT 2:30 PM)	SANGAREDDY
96	SA/282/2022 IA 2/2022(Vacate Stay Petition)	M RAMMOHAN	N PRAVEEN REDDY Reply Affidavit filed vide USR No.11608 dated 02-02-2023	SANGAREDDY
97	SA/283/2022 IA 2/2022(Vacate Stay Petition)	M RAMMOHAN	J SURESH BABU (R16) N PRAVEEN REDDY Reply Affidavit filed vide USR No.11612 dated 02-02-2023	SANGAREDDY
98	MACMA/442/2023	N MOHAN KRISHNA	VADLAKONDA KIRAN KUMAR RR 1 & 4 APP RR 2 & 3 MINORS REP BY R1 VIDE C.T RR 5 & 6 SERVED	JANGAON
99	MACMA/167/2024	P BHANU PRAKASH	N M KRISHNAIAH RR1 TO 4 APP R5 NOTICE SENT NOT YET RETURNED	HYDERABAD

PART-HEARD

100	CMA/680/2019 IA 1/2019(Stay Petition) IA 1/2020(Implead Petition) CMA/389/2021	D V N ACHARYA	GP FOR ARBITRATION P LAKSHMA REDDY (R1) K VENUMADHAV (R6) P LAKSHMA REDDY J R MONOHAR RAO (SC FOR ENDOWMENTS) (R2) K VENUMADHAV (R5) RR 1,3&4 APP R2 APP RR 5&6 APP (AT 2:15 PM)	HYDERABAD
101	CMA/389/2021 IA 4/2021(Stay Petition) IA 1/2022(Extension Petition)	R SUSHANTH REDDY	K VENUMADHAV (R6) J R MONOHAR RAO (SC FOR ENDOWMENTS) (R2) K VENUMADHAV (R5) R1 SERVED R2 APP RR 3,4&7 SERVED RR 5 & 6 APP RR 8 & 9 UNSERVED(ADDRESSEE LEFT) PROOF OF SERVICE FILED VIDE USR NO 67834/2021	-